

In fact, the Iron and Steel Controller's office happens to be my contact-man in Bengal. We have told the workers that we will do our best to see that their grievances are remedied provided they do not adopt go-slow tactics. I said in the other House that the Action Committee had said, "We will not increase production by more than 5½ annas in the rupee? That would mean complete destruction of the plant. The workers can depend upon it that the bias of Government is in favour of the workers and not in favour of anybody else.

SHRI S. BANERJEE: Does the Government contemplate taking over the whole of this factory in order to put an end to the serious situation there and prevent the occurrence of such a situation in the future.

SHRI T. T. KRISHNAMACHARI: Sir, the Government do not contemplate anything of that sort because in this dispute it is not the primary issue; it is a secondary issue.

SHRI V. G. GOPAL: Sir, is it a fact that the President of the Union negotiated with the management and made them agree to reinstatement of all discharged employees and agreed to hold the Union executive election provided the Action Committee was dissolved soon after the announcement of the settlement? If so, what was the reaction of the Action Committee to the proposal?

SHRI T. T. KRISHNAMACHARI: Sir, I will not be able to answer that question precisely. It is perfectly true that we have been getting a lot of co-operation from the Union leaders. The best thing for us, and for this country, is to set our face against these go-slow tactics, and for that reason we admire the courage of the Union leaders. They have also promised their full co-operation in the re-starting of the mill. In regard to the other details, I am afraid, I have not got precise knowledge.

WRITTEN ANSWERS TO QUESTIONS

SURVEY OF PROJECTS

*165. **SHRI T. R. DEOGIRIKAR:** Will the Minister for PLANNING be pleased to state:

(a) whether the final surveys for executing the projects (i) Kosi (Stage I); (ii) Krishna (Stage I); (iii) Koyna (Stage I); (iv) Chambal (Stage I) and (v) Rihand have been made;

(b) if all the five projects are not finally surveyed, how many surveys are complete and how many are in the process of completion; and

(c) whether there is any project the survey of which has not yet been started?

THE DEPUTY MINISTER FOR IRRIGATION AND POWER (SHRI J. S. L. HATHI): (a) The surveys have been completed for the Koyna and Rihand projects. Detailed investigations on certain aspects connected with the Krishna, the Chambal (Stage I) and the Kosi (Stage I) are nearing completion.

(b) A statement is placed on the Table.

(c) No.

STATEMENT

Progress of investigations and surveys

1. *Chambal.*—Excavation of foundations at the Gandhi Sagar Dam site has been taken in hand. To end of June 1953, about 1.5 million cubic ft. of earth work has been excavated. The site of the Kotah barrage (Rajasthan) which is the next item of work to be taken up for construction has not been fixed. Field investigations, in this connection, are nearing completion. Detailed drawings and estimates are under preparation. Survey of alignment and preliminary estimates for main canal have been

completed. Surveys of distributaries are nearing completion and will be finalised on receipt of detailed contour survey maps from the Survey of India. Work on the Kotah barrage and the canal system are expected to commence in October 1953. Other phases of investigation such as revenue, agricultural and soil are under way.

2. *Kosi*.—The investigations on the Kosi were started in 1946. Contour maps for the entire area are being prepared by the Survey of India. Geological excavations at the Barahakshetra and Belka dam sites and investigation of construction materials have been carried out. Hydro meteorological and seismological observations with most modern instruments have been carried out.

The surveys by the Survey of India will require another three years or so to complete. It will also be necessary to continue the hydro meteorological, seismological, ground water, silt and discharge observations year after year. Investigations, on an emergency basis, are being vigorously continued by the Central Water & Power Commission with a view to map the areas which are often subject to floods and to evaluate in detail the extent of damages and losses caused by floods and of the concrete benefits (with a rough estimate of their monetary value) that would flow from the preventive measure proposed. This work is expected to be completed within the next few months.

3. *Krishna* (Scope of this project has not yet been defined).—(a) *Nandikonda Dam*: Almost all the field investigations have been completed. The project report and proposals are under examination.

(b) *Nandikonda right bank Canal on the Madras side*.—Field work is nearly completed and the designs and estimates are getting ready. Final proposals are expected to be ready by October 1953.

(c) *Nandikonda Canal on the Hyderabad side*.—The Hyderabad Government report that the investigations have been completed and no further work is necessary.

(d) *Pennar Dam*.—Proposals for this are under examination by the Chief Engineer after submission of whose report the Government of Madras would consider it.

(e) *Pulichintala Dam and Canal system*.—Field investigations are nearing completion. Designs are now in progress after finalisation of which estimates of costs would be prepared. The entire investigations are expected to be completed by September 1953.

(f) *Joint note on Nandikonda Dam (+475 level)*.—Proposals for this have been examined by the Government of Madras. The joint note has not yet been prepared.

FORMATION OF CENTRAL AFRICAN FEDERATION

*166. SHRI R. M. DESHMUKH: Will the PRIME MINISTER be pleased to state whether the Government of India were consulted in connection with the formation of the Central African Federation?

THE DEPUTY MINISTER FOR EXTERNAL AFFAIRS (SHRI ANIL K. CHANDA): The Government of India were not consulted in this matter and there has been no correspondence in this connection. They are not directly concerned, but the fact that they are of opinion that the views of the African inhabitants of the territories should receive the fullest consideration has often been stated and is well-known.

REASONS FOR WHICH RHODESIANS OF INDIAN ORIGIN WERE REFUSED TO LAND AT BEIRA

*167. SHRI R. M. DESHMUKH: Will the PRIME MINISTER be pleased to state: